STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF SEPTEMBER 2021

	Form 1													
	List of cases e-filed during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing					
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	<u> </u>					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-					

	Form -2													
	List of cases in which e-payment of Court fees was made during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees							
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-							

	Form -3													
	List of cases in which Electronic Service of process has taken place during the month													
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process							
[1]	[2]													
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-							

	Form -4												
	List of total no. of cases randomly allocated during the month												
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	High Court of Uttarakhand, Nainital	-	-	-	-	-							
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-							

Form -5
List of cases in which cases Management Hearing was held during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1	-	-	-	-

	Form 6													
	Contested commercial cases disposed during the month													
SI. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section	
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]	
1	High Court of Uttarakhand, Nainital	Dehradun	AO 191/2021	Mohd. Shahzad Vs. M/s MDDA Ramky ISBT Ltd.	Dr. Kartikey Hari Gupta Pallavi Bahuguna Rafat Munir Ali Irum Zaba	22.09.2021	Yes	23.09.2021	02 Days	Dismissed			Under Section 13 Commercial Court Act	
2	Addl. District Judge, Commercial Court Dehradun	1 2	Arb 215/2019 Arb 19/2020	Superintending Engineer Vs M/s Gopi Construction Deepak Agarwal Vs.	Rajeev Acharya TS Bindra	30.8.2019	No	30.09.2021	730	Contested	2.10.2021	2		

3	Arb 69/2020	Mohd. Yusuf Vs Ashish Aggarwal	DP Bijlwan	23.12.2020	No	15.09.2021	265	Contested	17.9.2021	2	
4	Arb 02/2021	Tasleem Ahmad Vs Jahid Ali	Gulija Ahamad	8.1.2021	No	25.09.2021	260	Contested	27.9.2021	2	
5	Arb 307/2019	Panjab National Bank Vs. State Infrastructure and Industrial Development Co	MM Joshi	17.12.2019	No	11.09.2021	624	Contested	13.9.2021	2	
6	Arb 63/2021	M/s Garhwal Motors Owners Union Ltd Vs Hindustan Petroleum Co Ltd	Chitrdeep Rana	29.6.2021	No	7.9.2021	70	Contested	8.9.2021	1	
7	Arb 225/2019 Old No. 21/2011	UPCL Vs M/s Bharat Heavy Electricals Ltd	Anurag Sharma	29.8.2011	No	18.09.2019	3647	Contested	20.9.2021	2	
8	Arb 07/2020	Namarata Sen Vs Captain Saurabh Chauhan	BD Panadey	20.1.2020	No	22.09.2021	578	Contested	24.9.2021	2	
9	Arb 292/2019	SBV Production Pvt Ltd Vs. Vodafone Idea Ltd	Parnav Ahuwaliya	19.11.2019	No	04.09.2021	635	Contested	6.9.2021	2	
10	Exe 227/2020	Axix Bank Ltd Vs. Giri Mukesh Tribhuvan	Gourav Sharma	21.8.2020	No	11.09.2021	386	Contested	13.9.2021	2	
11	Exe 124/2021 Old No. 76/2018	HDFC Bank Ltd Vs. Anchal Rani	JP Nautiyal	30.5.2018	No	11.09.2021	1199	Contested	13.9.2021	2	
12	Exe 228/2020	Axix Bank Ltd Vs. Satvinder Kaur	Gourav Sharma	21.8.2020	No	11.09.2021	386	Contested	13.9.2021	2	
13	Exe 230/2020	Axix Bank Ltd. Vs. Manjeet Singh Pundir	Gourav Sharma	21.8.2020	No	11.09.2021	386	Contested	13.9.2021	2	

14	Exe 271/2020	HDFC Bank Ltd Vs Rameshwar Dayal	JP Nautiyal	28.9.2020	No	11.09.2021	254	Contested	13.9.2021	2	
15	Exe 192/2020	HDFC Bank Ltd Vs Harvinder Singh	JP Nautiyal	4.3.2020	No	11.09.2021	556	Contested	13.9.2021	2	
16	Exe 71/2020	Pril Print Peack Vs M/s New Light	Rajendre Kumar	21.1.2020	No	11.09.2021	600	Contested	13.9.2021	2	
17	Exe 141/2019 Old Nbo. 100/2017	Cholamandalam Investment Vs Rohit Chauhan	Pooja Khanna	28.4.2017	No	24.09.2021	1609	Contested	27.9.2021	2	
18	Exe 710/2019 Old No. 28/2019	Shri Ram Transport Vs Ashok Kumar	Sanjay Gaur	6.2.2019	No	29.09.2021	959	Contested	1.10.2021	2	
19	OS 09/2021	ICICI Bank Ltd Vs Rohit Singh Raghav	Parvender Kumar	14.1.2021	No	11.09.2021	234	Contested	13.1.2021	2	
20	OS 26/2021	ICICI Bank Ltd Vs Divya Singh	Parvender Kumar	23.02.2021	No	11.09.2021	200	Contested	13.1.2021	2	
21	OS 29/2021	Ibajaj Consumer Care Vs Allure Consumer Product	MK Kohli	21.10.2020	No	30.09.2021	344	Contested	1.10.2020	1	
22	OS 34/2021	Central Bank of India Vs M/s Simmi Boutique	Anirudh Anand	15.3.2021	No	11.09.2021	180	Contested	13.1.2021	2	
23	OS46/2021	State Bank of India Vs Sandeep	Ashish Chakrwarti	20.7.2021	No	11.09.2021	53	Contested	13.1.2021	2	
24	Misc 32/2019 Old No. 602/2019	M/s PN Paper s Mills Vs M/s Dalakoti Minerals and chemical	MJ Saklani	25.5.2019	No	22.09.2021	850	Contested	24.9.2021	2	
25	Misc 33/2019 Old No. 618/2019	M/s PN Paper Mils Pvt. Ltd Vs M/s J.K. Industries	MJ Saklani	25.5.2019	No	22.09.2021	850	Contested	24.9.2021	2	

26	Misc 58/2019 Old No. 1015/2018	Maruti Nandan Station Head Quarters Dehradun Vs Volkswagen Finance Pvt Ltd.	Yudhvir Handa	2.11.2018	No	15.09.2021	682	Contested	17.9.2021	2	
27	Misc 65/2020	Uttam Singh Rawat Vs Officer Commending	Vikram Singh Rana	14.8.2020	No	17.09.2021	384	Contested	20.9.2021	2	
28	Misc 71/2019 Old No. 1157/2017	Lucent International School Vs M/s Educomp Smart Services Pvt. Ltd	Anupama Gautam	24.10.2017	No	23.09.2021	996	Contested	25.9.2021	2	
29	Misc 64/2019	M/s Bharat Bhoomi Builders Vs M/s Hinduja Leyland Finance Ltd	Vibhor Trikha	21.8.2019	No	22.09.2021		Contested	24.9.2021	2	

	Form 7												
	Summary of Commercial Cases during the month												
Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month							
[1]	[2]	[3]	[4]	[5]	[6]	[7]							
1	High Court of Uttarakhand, Nainital	High Court of Uttarakhand,		6	1	59							
2	2 Addl. District Judge, Commercial Court Dehradun Dehradun 1676		1676	42	56	1662							

Form 6(i): Mediation Data during the month

List of cases received for Pre-Institution Mediation and Settlement during the month

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	15	9	Nil	13	11
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. July 2021 to September, 2021)

			Name of A	Appellant Party	Name of (Opposite Party	No. o	of appli			ise as			NT C	No. of
		No. of						per s	schedu	1e-11		No. of	No. of	No. of application	application where
Sl. No.	Name of the Authority	application received by Authority	Individual	Corporate	Individual	Corporate	Ι	II	III	IV	V	application disposed off as per Rule 3(4) AND 3(6)	application referred for mediation	where no settlement arrived at as per Rule 7(1)(ix)	parties reached a settlement as per Rule 7(1) (VII)
[1]	[2]	[3]	[4]	[5]	[6]	[7]			[8]			[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	DLSA, Dehradun	19	Nil	1- UGB	Nil	Rihana Khatun	1	-	-	-	-	14	19	N/A	NIL
				2- UGB		Mohanjeet Singh	1	-	-	-	-				
				3- Punam Garg		Sunil Kumar & others									

				4- JD Gupta	Vikas Tayal		1	-	-	-			
				5- PNB	RC Enterprises	1	-	1	-	-			
				6- ICICI Bank	Syed Suhail	1	1	1	-	ı			1
				7- ICICI Bank	Kuldeep	-	1	-	-	-			
				8- ICICI Bank	Kaushal Kumar	1	-	-	-	-			
				9- ICICI Bank	Naeem Kureshi	1	-	-	-	-			
				10- ICICI Bank	Sanjay Maithani	1	-	-	-	-			
				11- Star Enterprises	M/S Anand Jyoti	1	ı	1	-	ı			
2	DLSA, Haridwar	2		42/02.08.21 Asian Galaxy Pvt Ltd	GSR Electricals			1			1		
			43/02.08.21	-	Anand Jyoti Industry	1					1		

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF SEPTEMBER - 2021

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	42	-	-	-	-
No. of appeals filed	-	-	_	-	6
No. of cases pending	1662	-	-	-	59
No. of cases disposed of	56	-	-	-	1